Written Answers

Cotton year	Variety	, li	ace idi/ Pace		ξ - Wad p. 0 -1		(in bales of 170 kgs.)	Purchase Price (FOB) Per Candy	Sale Price (CIF) Per Candy
, <del></del> .	. 1:		· · · · · · · · · · · · · · · · · · ·					Rs.	Rs.
8. Nicaragua Med	ium ' ''		. i .ı	u', ;	•		51340	5209	4975
9. Brazilian Medic	ım .						44800	5140	4975
10. Paragua short N		•	•	•		•	17920	5342	4800 to 5 <sup>0</sup> 25
11. Turkey short M	ledium .					•	42828	5501	5000 tu 6228
12. Iranian Mediun	n						4645	5688	5200
13. Greek Medium			•				1468	6272	6228
14. Afghanistan sho	`	•	•		• ,	•	6970	5699	4900 to 5678
	. У <sub>Б</sub> ОКО.	•					the w	·, .i	
15. Tanzanian med	ium •	•	•	•	•	•	46534	6159	6278
16. West African sh	ort medium				•	•	5333	5157	4800
17. Russian Mediur	m •		٠	•		•	, 22000	6432 (cif)	5150
000 (					•		7,70,255		

Note:— Figures for the year 1976-77 are on the basis of the receipt of the documents by the Cotton Corporation of India and do not relate to the actual clearance by Customs.

(c) Year-wise details of profits made or loss incurred in respect of imported cotton alone are not immediately available. However, profits made by the Cotton Corporation of India during the last three years are as under:—

				khs of Rs.)		
Year (SeptAug.)			(b	Profit efore tax)	Profit (after tax)	
1974-75				188 00	68 oo	
1975-76		•	•	391 31	131 32	
1976-77	•	•	•	152 77	73 · 77	

## Construction of the second bridge at Silghat

†6190. SHRI SYED ABDUL MALIK: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the progress so far made regarding the construction of the second bridge over the Brahmaputra at Silghat;
- (b) the estimated cost of the proposed bridge;

†Previously Unstarred Question 1406, transferred from the 7th August, 1978.

- (c) whether the Central Government will have to bear the entire cost of construction of the bridge; and
- f...;(d) if not, what will be the investment of the Government in the construction of the bridge?

MINISTER OF STATE THE MINISTRY OF HOME INTHEAFFAIRS (SHRI DHANIK LAL MANDAL): Project report (a) construction of a second bridge over the Brahmaputra near Silghat prepared by M/s Rail India Technical and Economic Services Ltd. (RITES) is being examined by an Expert Group constituted by the North Eastern Council. The Group is likely to submit its report by the end of August, 1978.

- (b) The estimated cost of the proposed bridge as per project report prepared by M/s. RITES is Rs. 27.27 crores.
- (c) and (d) No decision has yet been taken regarding financing of the project.

## PAPERS LAID ON THE TABLE

The Appellate Tribunal for forfeited Property (Conditions of Service of 31 Chairman and Members) Rules, 1978

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATISH AGARWAL): Sir, I beg to lay on the Table under sub-section (3) of section 26 of the Smugglers and Foreign Exchange Manipulators (Forfeiture of Property) Act, 1976, a copy (in English and Hindi) of the Ministry of Finance (Department of Revenue), Notification G.S.R. No. 395(E), dated the 4th August, 1978, publishing the Appellate Tribunal for Forfeited Property (Conditions of Service of Chairman and Members) Rules, 1978. [Placed in Library. See No. 2622/78].

- I. Accounts (1976-77) of the Bombay Port Trust and related papers.
- II. Accounts (1976-77) of the Visakhapatnam Port Trust and related papers.

III. The Merchant Shipping (Prevention of Pollution of Sea by Oil) Amendment Rules, 1978.

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): Sir, I beg to lay on the Table:

- I. A copy each (in English and Hindi) of the following papers, under sub-section (2) of section 103 of the Major Port Trusts Act, 1963:—
  - (i) Annual Accounts of the Bombay Port Trust for the year 1976-77, and the Audit Report thereon. [Placed in Library. See No. LT-1634/781.
  - (ii) Annual Accounts of the Visakhapatnam Port Trust for the year 1976-77, and the Audit Report thereon. [Placed in Library. See N. LT-1796/78].
- II. A copy (in English and Hindi) of the Ministry of Shipping and Transport, Notification G.S.R. No. 906, dated the 15th July, 1978, publishing the Merchant Shipping (Prevention of Pollution of Sea by Oil) Amendment Rules, 1978, under sub-section (3) of section 458 of the Merchant Shipping Act, 1958. [Placed in Library. See No. LT-2599/78].

Keport (1976-77) and Accounts of the National Textile Corporation Limited, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI): Sir, I beg to lay on the Table:

- I. A copy each (in English and Hindi) of the following papers under sub-section (1) of section 619A of the Companies Act, 1956:—
  - (i) Ninth Annual Report and Accounts of the National Textile Corporation Limited, New Delhi, for the year 1976-77 together with the Auditors' Report on the Accounts and the comments of the Comptrol-